

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.436/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Balaji Facny Item Marketing Pvt.Ltd -Vs-Registrar of Companies, W.B		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Ms Swapna Choudhary, Adv } on behalf  
② Mr Sidhant Sharma, Adv } of Petitioner  
③ Ms Namrati Basu, Adv }  
11/1/18

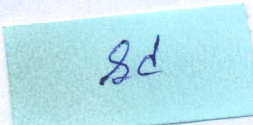
ORDER

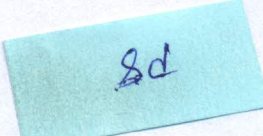
Ld. Counsel for the appellant is present.

ROC has filed detail paragraphwise reply, which may be taken on record.

Ld. Counsel for the petitioner prayed that time may be given for filing supplementary affidavit annexing the documents showing that the company is a going concern. Prayer is allowed. Supplementary affidavit may be filed within 15 days from today.

List it on 27/02/2018.

  
(Jinan K.R.)  
Member (J)

  
(V.P.Singh)  
Member (J)